

ITEM NO.301

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 837-838/2023 in C.A. No. 4347-4375/2014

KRISHAN KUMAR & ANR.

Petitioner(s)

VERSUS

SHRI DEEPAK KUMAR & ORS.

Respondent(s)

IA No. 20718/2026 - APPLICATION FOR PERMISSION
IA No. 326348/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 331823/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 9548/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 331552/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 339435/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27799/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 125226/2023 - EXEMPTION FROM FILING O.T.
IA No. 154295/2023 - EXEMPTION FROM FILING O.T.
IA No. 122146/2023 - EXEMPTION FROM FILING O.T.
IA No. 150991/2023 - EXEMPTION FROM FILING O.T.
IA No. 27146/2026 - EXEMPTION FROM FILING O.T.
IA No. 100160/2023 - EXEMPTION FROM FILING O.T.
IA No. 148702/2023 - EXEMPTION FROM FILING O.T.
IA No. 48518/2023 - EXEMPTION FROM FILING O.T.
IA No. 148654/2023 - EXEMPTION FROM FILING O.T.
IA No. 148354/2023 - EXEMPTION FROM FILING O.T.
IA No. 98194/2025 - EXEMPTION FROM FILING O.T.
IA No. 144992/2023 - EXEMPTION FROM FILING O.T.
IA No. 55221/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 24323/2026 - INTERVENTION APPLICATION
IA No. 31463/2026 - INTERVENTION/IMPLEADMENT
IA No. 331545/2025 - INTERVENTION/IMPLEADMENT
IA No. 339432/2025 - INTERVENTION/IMPLEADMENT
IA No. 8996/2026 - INTERVENTION/IMPLEADMENT
IA No. 14486/2026 - INTERVENTION/IMPLEADMENT
IA No. 19413/2026 - INTERVENTION/IMPLEADMENT
IA No. 21667/2026 - INTERVENTION/IMPLEADMENT
IA No. 27733/2026 - INTERVENTION/IMPLEADMENT
IA No. 331061/2025 - INTERVENTION/IMPLEADMENT
IA No. 337600/2025 - INTERVENTION/IMPLEADMENT
IA No. 5497/2026 - INTERVENTION/IMPLEADMENT
IA No. 13215/2026 - INTERVENTION/IMPLEADMENT
IA No. 18869/2026 - INTERVENTION/IMPLEADMENT
IA No. 21509/2026 - INTERVENTION/IMPLEADMENT

IA No. 31393/2026 - INTERVENTION/IMPLEADMENT
IA No. 337305/2025 - INTERVENTION/IMPLEADMENT
IA No. 4978/2026 - INTERVENTION/IMPLEADMENT
IA No. 13213/2026 - INTERVENTION/IMPLEADMENT
IA No. 18676/2026 - INTERVENTION/IMPLEADMENT
IA No. 27145/2026 - INTERVENTION/IMPLEADMENT
IA No. 28333/2026 - INTERVENTION/IMPLEADMENT
IA No. 326329/2025 - INTERVENTION/IMPLEADMENT
IA No. 337073/2025 - INTERVENTION/IMPLEADMENT
IA No. 4543/2026 - INTERVENTION/IMPLEADMENT
IA No. 12484/2026 - INTERVENTION/IMPLEADMENT
IA No. 16728/2026 - INTERVENTION/IMPLEADMENT
IA No. 20717/2026 - INTERVENTION/IMPLEADMENT
IA No. 26272/2026 - INTERVENTION/IMPLEADMENT
IA No. 28315/2026 - INTERVENTION/IMPLEADMENT
IA No. 325748/2025 - INTERVENTION/IMPLEADMENT
IA No. 335154/2025 - INTERVENTION/IMPLEADMENT
IA No. 2548/2026 - INTERVENTION/IMPLEADMENT
IA No. 12141/2026 - INTERVENTION/IMPLEADMENT
IA No. 16449/2026 - INTERVENTION/IMPLEADMENT
IA No. 20668/2026 - INTERVENTION/IMPLEADMENT
IA No. 25583/2026 - INTERVENTION/IMPLEADMENT
IA No. 28300/2026 - INTERVENTION/IMPLEADMENT
IA No. 38042/2026 - INTERVENTION/IMPLEADMENT
IA No. 331824/2025 - INTERVENTION/IMPLEADMENT
IA No. 2508/2026 - INTERVENTION/IMPLEADMENT
IA No. 10981/2026 - INTERVENTION/IMPLEADMENT
IA No. 15834/2026 - INTERVENTION/IMPLEADMENT
IA No. 20513/2026 - INTERVENTION/IMPLEADMENT
IA No. 24989/2026 - INTERVENTION/IMPLEADMENT
IA No. 28289/2026 - INTERVENTION/IMPLEADMENT
IA No. 35397/2026 - INTERVENTION/IMPLEADMENT
IA No. 1426/2026 - INTERVENTION/IMPLEADMENT
IA No. 15636/2026 - INTERVENTION/IMPLEADMENT
IA No. 19879/2026 - INTERVENTION/IMPLEADMENT
IA No. 27962/2026 - INTERVENTION/IMPLEADMENT
IA No. 31538/2026 - INTERVENTION/IMPLEADMENT
IA No. 9533/2026 - INTERVENTION/IMPLEADMENT
IA No. 14697/2026 - INTERVENTION/IMPLEADMENT
IA No. 19617/2026 - INTERVENTION/IMPLEADMENT
IA No. 21730/2026 - INTERVENTION/IMPLEADMENT
IA No. 150989/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 148351/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 98191/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 27949/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 42317/2025 (III-A)

IA No. 182934/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 182935/2025 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 182933/2025 - EXEMPTION FROM FILING O.T.

IA No. 182937/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 57173/2025 (III-A)

IA No. 251637/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 251639/2025 - CONDONATION OF DELAY IN FILING

IA No. 251636/2025 - EXEMPTION FROM FILING O.T.

IA No. 251640/2025 - EXEMPTION FROM FILING PAPER BOOKS

CONMT.PET.(C) No. 1020/2023 in C.A. No. 4347-4375/2014 (III-A)

IA No. 122213/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 1062/2023 in C.A. No. 9744/2017 (III-A)

IA No. 124876/2023 - EXEMPTION FROM FILING PAPER BOOKS

CONMT.PET.(C) No. 218-246/2024 in C.A. No. 4347-4375/2014 (III-A)

IA No. 252834/2023 - APPLICATION FOR PERMISSION

IA No. 159623/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 247-275/2024 in C.A. No. 4347-4375/2014 (III-A)

IA No. 15902/2024 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

CONMT.PET.(C) No. 276-304/2024 in C.A. No. 4347-4375/2014 (III-A)

IA No. 228444/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION

IA No. 162151/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 305-333/2024 in C.A. No. 4347-4375/2014 (III-A)

FOR CONDONATION OF DELAY IN FILING ON IA 236305/2023

IA No. 228442/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION

IA No. 162174/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 334-362/2024 in C.A. No. 4347-4375/2014 (III-A)

FOR CONDONATION OF DELAY IN FILING ON IA 236324/2023

IA No. 228431/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION

IA No. 164744/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 363-391/2024 in C.A. No. 4347-4375/2014 (III-A)

FOR CONDONATION OF DELAY IN FILING ON IA 236330/2023

IA No. 228436/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION

IA No. 164821/2023 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 392-420/2024 in C.A. No. 4347-4375/2014 (III-A)

CONMT.PET.(C) No. 421-449/2024 in C.A. No. 4347-4375/2014 (III-A)
 IA No. 120120/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 252386/2023 - EXEMPTION FROM FILING O.T.
 IA No. 191404/2025 - INTERVENTION/IMPLEADMENT

CONMT.PET.(C) No. 451-479/2024 in C.A. No. 4347-4375/2014 (III-A)
 IA No. 19706/2024 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION
 IA No. 19691/2024 - EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 348-376/2025 in C.A. No. 4347-4375/2014 (III-A)
 IA No. 67417/2024 - APPLICATION FOR PERMISSION

Diary No(s). 19601/2024 (III-A)
 IA No. 70115/2025 - CONDONATION OF DELAY IN FILING

CONMT.PET.(C) No. 318/2025 in CONMT.PET.(C) No. 190/2016
In C.A. No. 4347-4375/2014 (III-A)
 IA No. 164834/2024 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 126082/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT
 IA No. 164825/2024 - EXEMPTION FROM FILING O.T.
 IA No. 247614/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

CONMT.PET.(C) No. 319-347/2025 in C.A. No. 4347-4375/2014 (III-A)
 IA No. 202944/2024 - APPLICATION FOR PERMISSION

Diary No(s). 24481/2025 (III-A)
 IA No. 117916/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 24553/2025 (III-A)
 IA No. 118347/2025 - CONDONATION OF DELAY IN FILING
 IA No. 118345/2025 - EXEMPTION FROM FILING O.T.
 IA No. 133329/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 24642/2025 (III-A)
 IA No. 117477/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 117480/2025 - CONDONATION OF DELAY IN FILING
 IA No. 117476/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 24646/2025 (III-A)
 IA No. 117489/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 117488/2025 - CONDONATION OF DELAY IN FILING
 IA No. 117487/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 25180/2025 (III-A)
 IA No. 120195/2025 - CONDONATION OF DELAY IN FILING
 IA No. 120191/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 25184/2025 (III-A)

IA No. 120378/2025 - CONDONATION OF DELAY IN FILING
 IA No. 120381/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 25623/2025 (III-A)

IA No. 121821/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 121822/2025 - CONDONATION OF DELAY IN FILING
 IA No. 121815/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 25780/2025 (III-A)

IA No. 130988/2025 - CONDONATION OF DELAY IN FILING
 IA No. 130990/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 25808/2025 (III-A)

IA No. 122399/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 25833/2025 (III-A)

IA No. 125731/2025 - CONDONATION OF DELAY IN FILING
 IA No. 125733/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 25901/2025 (III-A)

IA No. 128247/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26148/2025 (III-A)

IA No. 124127/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 124126/2025 - CONDONATION OF DELAY IN FILING
 IA No. 185991/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 124125/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 26157/2025 (III-A)

IA No. 125190/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 125196/2025 - CONDONATION OF DELAY IN FILING
 IA No. 185992/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 125186/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 26637/2025 (III-A)

IA No. 126400/2025 - CONDONATION OF DELAY IN FILING
 IA No. 126403/2025 - EXEMPTION FROM FILING O.T.
 IA No. 126401/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 26648/2025 (III-A)**Diary No(s). 26671/2025 (III-A)**

IA No. 126894/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26798/2025 (III-A)

IA No. 124729/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 26854/2025 (III-A)

IA No. 125074/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 125075/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26903/2025 (III-A)

IA No. 125417/2025 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION

IA No. 125411/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 26906/2025 (III-A)

IA No. 125461/2025 - APPLICATION FOR PERMISSION

IA No. 125445/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 27065/2025 (III-A)

IA No. 185982/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 185983/2025 - CONDONATION OF DELAY IN FILING

IA No. 185985/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 185979/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 27440/2025 (III-A)

IA No. 128142/2025 - CONDONATION OF DELAY IN FILING

IA No. 128143/2025 - EXEMPTION FROM FILING O.T.

IA No. 18347/2026 - PERMISSION TO REPLACE THE PAGE

Diary No(s). 27859/2025 (III-A)

IA No. 128793/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 27863/2025 (III-A)

IA No. 128888/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 128891/2025 - CONDONATION OF DELAY IN FILING

IA No. 185996/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 128883/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 27878/2025 (III-A)

IA No. 129509/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 129510/2025 - CONDONATION OF DELAY IN FILING

IA No. 186000/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 129508/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 28012/2025 (III-A)

IA No. 129403/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 129404/2025 - CONDONATION OF DELAY IN FILING

IA No. 185994/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 129400/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 28595/2025 (III-A)

IA No. 131971/2025 - CONDONATION OF DELAY IN FILING
 IA No. 131972/2025 - EXEMPTION FROM FILING O.T.
 IA No. 325743/2025 - INTERVENTION/IMPLEADMENT
 IA No. 324819/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 28877/2025 (III-A)

IA No. 133542/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 133545/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 28879/2025 (III-A)

IA No. 133564/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 133566/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 28882/2025 (III-A)

IA No. 133590/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 133584/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 29100/2025 (III-A)

IA No. 135155/2025 - EXEMPTION FROM FILING O.T.
 IA No. 137662/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 29102/2025 (III-A)

IA No. 134676/2025 - EXEMPTION FROM FILING O.T.
 IA No. 136877/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 29104/2025 (III-A)

IA No. 136062/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 136063/2025 - CONDONATION OF DELAY IN FILING
 IA No. 186002/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 136068/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 29175/2025 (III-A)

IA No. 185987/2025 - CONDONATION OF DELAY IN FILING
 IA No. 185989/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 29329/2025 (III-A)

IA No. 224902/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 224903/2025 - EXEMPTION FROM FILING O.T.
 IA No. 224901/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 41654/2025 (III-A)

IA No. 178819/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 178822/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 44447/2025 (III-A)

IA No. 190958/2025 - APPLICATION FOR PERMISSION
 IA No. 313062/2025 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 190949/2025 - CONDONATION OF DELAY IN FILING
 IA No. 190962/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 46673/2025 (III-A)

IA No. 202360/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 202367/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 55103/2025 (III-A)

IA No. 243790/2025 - APPLICATION FOR PERMISSION
 IA No. 243791/2025 - CONDONATION OF DELAY IN FILING
 IA No. 243789/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 56576/2025 (III-A)

IA No. 250222/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 43971/2025 (III-A)

IA No. 189836/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 189837/2025 - CONDONATION OF DELAY IN FILING
 IA No. 189834/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 44289/2025 (III-A)

IA No. 190284/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 190285/2025 - CONDONATION OF DELAY IN FILING
 IA No. 190279/2025 - EXEMPTION FROM FILING O.T.
 IA No. 190286/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 28594/2025 (III-A)

IA No. 131926/2025 - CONDONATION OF DELAY IN FILING
 IA No. 310308/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 131928/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 28603/2025 (III-A)

IA No. 131980/2025 - CONDONATION OF DELAY IN FILING
 IA No. 310305/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
 IA No. 131981/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 71038/2025 (III-A)

IA No. 319655/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
 IA No. 319657/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 70767/2025 (III-A)

IA No. 318474/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 72854/2025 (III-A)

IA No. 329060/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 329066/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 75091/2025 (III-A)

IA No. 339158/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 415/2026 (III-A)

IA No. 2416/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 2418/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 72308/2025 (III-A)

IA No. 326815/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 326816/2025 - CONDONATION OF DELAY IN FILING

IA No. 326814/2025 - EXEMPTION FROM FILING O.T.

IA No. 326817/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 72450/2025 (III-A)

IA No. 328084/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 328087/2025 - CONDONATION OF DELAY IN FILING

IA No. 328083/2025 - EXEMPTION FROM FILING O.T.

IA No. 328090/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 72391/2025 (III-A)

IA No. 328241/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 72868/2025 (III-A)

IA No. 330027/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 330024/2025 - CONDONATION OF DELAY IN FILING

IA No. 330031/2025 - EXEMPTION FROM FILING O.T.

IA No. 330019/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 72697/2025 (III-A)

IA No. 329880/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 329875/2025 - CONDONATION OF DELAY IN FILING

IA No. 329881/2025 - EXEMPTION FROM FILING O.T.

IA No. 329868/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 75082/2025 (III-A)

IA No. 338011/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 338012/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 73089/2025 (III-A)

IA No. 330531/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 73656/2025 (III-A)

IA No. 333548/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 333550/2025 - CONDONATION OF DELAY IN FILING

IA No. 333545/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 75089/2025 (III-A)

IA No. 338725/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 338726/2025 - CONDONATION OF DELAY IN FILING

IA No. 338723/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 75693/2025 (III-A)

IA No. 865/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 867/2026 - CONDONATION OF DELAY IN FILING

IA No. 863/2026 - EXEMPTION FROM FILING O.T.

IA No. 869/2026 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 73083/2025 (III-A)**Diary No(s). 72906/2025 (III-A)**

FOR CONDONATION OF DELAY IN FILING ON IA 329999/2025

IA No. 329999/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 2132/2026 (III-A)

IA No. 13377/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 13376/2026 - CONDONATION OF DELAY IN FILING

IA No. 13378/2026 - EXEMPTION FROM FILING O.T.

IA No. 13375/2026 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 73099/2025 (III-A)

IA No. 331621/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 331626/2025 - CONDONATION OF DELAY IN FILING

IA No. 331619/2025 - EXEMPTION FROM FILING O.T.

IA No. 331624/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 71649/2025 (III-A)

IA No. 322851/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 73369/2025 (III-A)

IA No. 334202/2025 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 334204/2025 - CONDONATION OF DELAY IN FILING

IA No. 334199/2025 - EXEMPTION FROM FILING O.T.

IA No. 334205/2025 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 1660/2026 (III-A)**IA No. 9839/2026 - APPLICATION FOR PERMISSION****IA No. 9840/2026 - CONDONATION OF DELAY IN FILING****Diary No(s). 71555/2025 (III-A)****IA No. 322599/2025 - EXEMPTION FROM FILING O.T.****Diary No(s). 44348/2025 (III-A)****IA No. 190961/2025 - EXEMPTION FROM FILING O.T.****Diary No(s). 72193/2025 (III-A)****IA No. 326838/2025 - EXEMPTION FROM FILING O.T.****Diary No(s). 631/2026 (III-A)****IA No. 4162/2026 - CONDONATION OF DELAY IN FILING****IA No. 4160/2026 - EXEMPTION FROM FILING O.T.****Diary No(s). 1475/2026 (III-A)****IA No. 8764/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT****IA No. 8765/2026 - CONDONATION OF DELAY IN FILING****IA No. 8762/2026 - EXEMPTION FROM FILING O.T.****IA No. 8768/2026 - EXEMPTION FROM FILING PAPER BOOKS****Diary No(s). 2347/2026 (III-A)****IA No. 15279/2026 - CONDONATION OF DELAY IN FILING****IA No. 15282/2026 - EXEMPTION FROM FILING O.T.****IA No. 15280/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****Diary No(s). 3041/2026 (III-A)****IA No. 16782/2026 - CONDONATION OF DELAY IN FILING****Diary No(s). 2880/2026 (III-A)****IA No. 15700/2026 - CONDONATION OF DELAY IN FILING****Diary No(s). 3076/2026 (III-A)****IA No. 15908/2026 - APPLICATION FOR PERMISSION****IA No. 15911/2026 - CONDONATION OF DELAY IN FILING****Diary No(s). 3016/2026 (III-A)****IA No. 15944/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT****IA No. 15941/2026 - CONDONATION OF DELAY IN FILING****IA No. 15945/2026 - EXEMPTION FROM FILING O.T.****IA No. 15939/2026 - EXEMPTION FROM FILING PAPER BOOKS****Diary No(s). 3019/2026 (III-A)****IA No. 16689/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT****IA No. 16693/2026 - CONDONATION OF DELAY IN FILING****IA No. 16687/2026 - EXEMPTION FROM FILING O.T.****IA No. 16696/2026 - EXEMPTION FROM FILING PAPER BOOKS**

Diary No(s). 2468/2026 (III-A)

IA No. 16672/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 16683/2026 - CONDONATION OF DELAY IN FILING

IA No. 16666/2026 - EXEMPTION FROM FILING O.T.

IA No. 16688/2026 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 3381/2026 (III-A)

IA No. 20046/2026 - APPLICATION FOR PERMISSION

IA No. 20068/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 3443/2026 (III-A)

IA No. 22524/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 1996/2026 (III-A)

IA No. 11587/2026 - APPL. UNDER ORDER 13 RULE 2 SCR 2013 FOR ISSUE OF PAPERBOOK

IA No. 11585/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 11586/2026 - CONDONATION OF DELAY IN FILING

IA No. 11582/2026 - EXEMPTION FROM FILING O.T.

Diary No(s). 3735/2026 (III-A)

IA No. 21370/2026 - CONDONATION OF DELAY IN FILING

IA No. 21368/2026 - EXEMPTION FROM FILING O.T.

Diary No(s). 3822/2026 (III-A)

IA No. 21365/2026 - CONDONATION OF DELAY IN FILING

IA No. 21366/2026 - EXEMPTION FROM FILING O.T.

Diary No(s). 4064/2026 (III-A)

IA No. 38317/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 4351/2026 (III-A)

IA No. 24229/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 24230/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 3713/2026 (III-A)

IA No. 21429/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 21428/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 3128/2026 (III-A)

IA No. 39996/2026 - CONDONATION OF DELAY IN FILING

IA No. 16503/2026 - EXEMPTION FROM FILING O.T.

Diary No(s). 73096/2025 (III-A)

IA No. 39989/2026 - CONDONATION OF DELAY IN FILING

IA No. 331793/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 5506/2026 (III-A)

IA No. 29097/2026 - CONDONATION OF DELAY IN FILING

IA No. 29096/2026 - EXEMPTION FROM FILING O.T.

Diary No(s). 5545/2026 (III-A)

IA No. 29164/2026 - APPLICATION FOR PERMISSION

IA No. 29165/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 1203/2026 (III-A)

IA No. 7034/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 7038/2026 - CONDONATION OF DELAY IN FILING

IA No. 7041/2026 - EXEMPTION FROM FILING PAPER BOOKS

Diary No(s). 73052/2025 (III-A)

IA No. 39987/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 39988/2026 - CONDONATION OF DELAY IN FILING

Date : 10-02-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Ms. Ritu Reniwal, AOR
Mr. Mahendra Kumawat, Adv.
Mr. Ram Bhadauria, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. B N Dubey, Adv.
Mr. Robin Khokhar, Adv.

Mr. Keshav Ranjan, AOR

Mr. Jitendra Kumar, AOR
Mr. Mm Singh, Adv.

Ms. Anwesha Saha , AOR

Mr. Sandeep Chaturvedi, Adv.
Mrs. Smriti Singh, Adv.
Mr. Satya Veer Singh, AOR

Mr. Amit Pawan, AOR

Mr. Umesh Dubey, AOR
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Deepak Mishra, Adv.
Mr. Ashish Kumar Mishra, Adv.
Ms. Munisha Anand, Adv.

Mr. Ajay Jain, Adv.
Mr. Jinendra Jain, AOR

Mr. Krishna Sharma, Adv.
Mr. M.N. Mishra, Adv.
Ms. Bijay Lakshmi, Adv.
Mr. Manoj Gautam, Adv.
Ms. Kashish Gupta, Adv.

Mr. Ashutosh Yadav, AOR
Mr. Mayank Kumar Singh, Adv.
Mr. Rajiv Kumar Sharma, Adv.
Mr. Vishal Yadav, Adv.

Mr. Nikhil Rohatgi, Adv.
Ms. Ranjeeta Rohatgi, AOR
Mr. Yuvraj Kashyap, Adv.
Mr. Tanishq Kashyap, Adv.

Ms. Aparajita Singh, Adv.
Dr. Amardeep Gaur, Adv.
Mr. Pushpendra Singh, Adv.
Mr. Surendra Kumar, Adv.
Mr. Himanshu Joshi, Adv.
M/s V. Maheshwari & Co., AOR

Mrs. K. Sarada Devi, AOR
Mr. Devendra Kumar Shukla, AOR

Mr. Chand Qureshi, AOR
Mr. Mohammad Salman Siddiqui, Adv.
Mr. Sushil Tomar, Adv.
Mr. Gaurav Yadava, Adv.
Ms. Tasleem Siddiqui, Adv.
Mr. Keshav Dev, Adv.
Ms. Preeti Chauhan, Adv.
Mr. Vijay Kumar, Adv.
Mrs. Arpana Soni, Adv.
Mr. Mohammad Usman Siddiqui, Adv.
Mr. Mohd Shahzad Ansari, Adv.
Mr. Mohd Tauheed, Adv.
Mrs. Aisha Siddiqui, Adv.
Mr. Shah Alam, Adv.
Ms. Sakeena Quidwai, Adv.
Mr. Mohammad Faiz Ahmad, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Dharendra Kumar Verma, Adv.
Mr. Rajat Baijal, Adv.
Mr. Rishibh, Adv.

Mr. Ram Anugarh Singh, Adv.
Mr. Dinesh Kumar Goswami, Sr. Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Neeraj Kumar Singh, Adv.
Mr. Sandeep Pathak, Adv.

Mr. L K Giri, Adv.
Ms. Madhubala, Adv.
Mr. Yash Giri, Adv.
Mr. Awadhesh Dubey, Adv.
Mr. Anuj Shukla, Adv.
Mr. Avanish Singh, Adv.
Mr. Shreshth Agarwal, Adv.
Ms. Lalita Gupta, Adv.
Mr. Sandeep Kumar Dwivedi, AOR

Mr. Satish Pandey, AOR
Mr. Sanjeet Kumar, Adv.
Mr. Akbar Ali, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Dwaipayan Chatterjee, Adv.
Ms. Sadiya Shakeel, Adv.
Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Mahendra Pratap Singh, Adv.
Mr. Satya Prakash Narain Tripathi, Adv.
Mrs. Smriti Kumari, Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Meghraj Singh, Adv.
Mr. Sarveshwar Singh, Adv.

Ms. Niti Richhariya, AOR
Dr. Vinod Kumar Tewari, AOR
Ms. Deeplaxmi Subhash Matwankar , AOR

Mr. Sandeep Kumar Mishra, Adv.
Mr. Prashant Kumar Umrao, AOR
Mr. Gaurav Patel, Adv.

Mr. Nishit Agrawal, AOR
Mr. Shrey Kapoor, Adv.
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

Mr. Ashok Panigrahi, Sr. Adv.
Mr. Rahul Kaushik, Sr. Adv.
Mr. Susheel Tomar, Adv.
Mrs. Harshita Verma, Adv.
Ms. Dimcy Chopra, Adv.
Mr. Sandeep Chauhan, Adv.
Mr. Kaarrtik P Malik, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Pushkar Sharma, AOR
Mr. Akshit Chauhan, Adv.
Mr. Anirudh Kaushik, Adv.
Mr. Amarjeet Prakash, Adv.
Mr. Vinod Kumar, Adv.
Mr. Vikrant Bhardwaj, Adv.

Mr. Sahil Malik, Adv.

Mr. Ranji Thomas, Sr. Adv.

Mr. Ashish Giri, Sr. Adv.

Mr. Vikas Singh, Sr. Adv.

Ms. Aparna Bhat, Sr. Adv.

Mr. Abbula Kalam, Adv.

Mr. Ramakrishnan Viraraghavan, Sr. Adv.

Mr. K. Krishna Kumar, AOR

Ms. Deepika Kalia, Adv.

Mr. Sudeep Chandra, Adv.

Mr. Dhananjay Kumar, Adv.

Ms. Khushi, Adv.

Ms. Shruti Mishra, Adv.

Mr. Dinesh Kumar Tiwary, Adv.

Mr. Krishnakant Shukla, Adv.

Ms. Anita Pandey, Adv.

Mr. Ram Anugrah Singh, Adv.

Mr. Chandan Kumar, Adv.

Mr. Shubham Rai, Adv.

Ms. Jaya Kumari, Adv.

Mr. Shwaminath, Adv.

Ms. Madhu Kumari, Adv.

Mr. Arjit Shrivastava, Adv.

Mr. Kisalaya Shukla, AOR

Mr. Vivek Jain, AOR

Ms. Suchitra Kumbhat, Adv.

Mr. Nikhil Rohatgi, Adv.

Mr. Sadiq Noor, Adv.

Mr. Rohit H Nair, Adv.

Ms. Benila Bm, Adv.

Mr. Dhananjay Kumar, Adv.

Mr. Ramnesh Shahu, Adv.

Mr. Inder Kumar, Adv.

Mr. Abdul Rahman Tamboli, Adv.

Mr. Madhavan Srivatsan, Adv.

Mr. Shashank Shekhar, AOR

Mr. Nikhil Rohatgi, Adv.

Ms. Samten Doma Lachungpa, AOR

Mr. Manish Pandey, Adv.

Mr. Amit Chaubey, Adv.

Mr. Amit, AOR

Mr. Syed Mehdi Imam, AOR

Mr. Tashriq Ahmad, Adv.

Ms. Farzeen Iqbal, Adv.

Mr. S. U. Abbas, Adv.

Mr. Mohd Parvez Dabas, Adv.
Mr. Uzmi Jamil Husain, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti Upadhyay Mishra, Adv.
Mr. Harsh Som, Adv.

Mr. Anand Nandan, Adv.
Mr. Kuldeep Mishra, Adv.
Ms. Aashna Aggarwal, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Amit Kumar, Adv.
Mr. Adarsh Kumar Tiwari, AOR
Ms. Vartika Maurya, Adv.

Ms. Madhu Moolchandani, AOR

Mr. Vipin Kumar, AOR
Mr. Pramod Kumar Singh, Adv.
Mr. Deepak Goel, Adv.
Mr. Kajal Kumari, Adv.
Ms. Nisha Rani, Adv.
Mr. Bharat Lal Soni, Adv.
Mr. M.k.thakur, Adv.
Mr. Mahesh Chaurasia, Adv.
Mr. Suman Shekhar Jha, Adv.

Mr. Prashant Shukla, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Raghwendra Tiwari, Adv.
Ms. Mamta Tiwari, Adv.
Mr. Raj Ranjay Singh, Adv.
Mr. Arvind Kumar Ojha, Adv.
Mr. Piyush Kumar, Adv.
Ms. Amrita Kumari, AOR

Mr. Pradeep Rai, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mrs. Rajshree rai, Adv.
Mr. Vinay Kumar Rai, Adv.
Mr. Umesh Dubey, Adv.
Ms. Modoyia Kayina, Adv.
Ms. Farhat Naim, Adv.
Mr. Paras Chauhan, Adv.
Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Amulya Dev Mishra, Adv.

Mr. Kaushal Yadav, AOR
Mr. Priyanka Singh Adv.

For Respondent(s)

Ms. Aishwarya Bhati, A.S.G.
Mr. Ankit Goel, AOR
Mr. Mayank Tiwari, Adv.
Ms. Sunit Chaudhary, Adv.
Ms. Hemadri Sharma, Adv.

Ms. Misha Rohatgi, AOR

Mr. Sumant Datt, AOR
Mr. A K Yadav, Adv.
Mr. Jitendra Mahapatra, Adv.
Mr. Anil Kumar, Adv.
Mr. Arun Kumar Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. V S Yadav, Adv.
Mrs. Ranjana Pathak, Adv.
Mr. Satya Prakash Narain Tripathi, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Deepak Yadav, Adv.
Mr. Shailendra Mani Tripathi, Adv.
Ms. Pooja Shilpkar, Adv.
Mr. Tota Ram, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Devendra Kumar Shukla, AOR
Mr. Satyajeet Kumar, AOR

Mr. James P. Thomas, AOR
Mr. Atul Maliyan, Adv.

Mr. Sandeep Jindal, AOR
Ms. Akansha Bharti, Adv.

Mr. Satpal Singh, AOR

Mr. Satish Pandey, AOR
Mr. Akbar Ali, Adv.
Ms. Jay Jaimini Pandey, Adv.
Mr. Dwaipayan Chatterjee, Adv.
Mr. Sanjeet Kumar, Adv.
Ms. Harshika Tiwari, Adv.
Mr. Man Mohan Sharma, Adv.
Mr. Sarveshwar Singh, Adv.

Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

Dr. Vinod Kumar Tewari, AOR
Mr. Vivek Tiwari, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Amit Bhardwaj, Adv.
Mr. Piyush Sardana, Adv.
Mr. Laxmikant Upadhyay, Adv.

Mr. Pinku Singh, AOR
Mr. Amit Pawan, AOR

Mr. Yogendra Singh, Adv.
Mr. Uday Prakash Yadav, Adv.
Mr. Sarthak Dutta, Adv.
Ms. Muskan Dutta, Adv.
Mr. Hemant Singh Sikarwar, Adv.
Mr. Anubhav, Adv.
Mr. Ramjee Pandey, AOR

Mr. Ajay Jain, Adv.
Mr. Jinendra Jain, AOR
Mr. Krishna Sharma, Adv.
Mr. M.n. Mishra, Adv.
Ms. Bijay Lakshmi, Adv.
Mr. Manoj Gautam, Adv.
Ms. Kashish Gupta, Adv.

Mr. Sanjay Kumar Yadav, Adv.
Mr. Prithvi Pal, AOR
Ms. Rupa Rani, Adv.
Mr. Neeraj, Adv.
Mr. Bhupinder Yadav, Adv.

Mr. Anand Nandan, Adv.
Mohd. Faiz Alam, Adv.
Mr. Akshat Shrivastava, AOR

Mr. Nikhil Rohatgi, Adv.
Ms. Samten Doma Lachungpa, AOR

Dr. Brij Bhushan Kumar Jauhari, Adv.
Mr. Deepak Jyoti Ghildiyal, Adv.
Mr. Abhishek Krishna, Adv.
Mr. Dr. Sushil Kumar Sharma, Adv.
Mr. Harsh Mahan, Adv.
Mr. O P Singh, Adv.
Mr. Gaurav Yadav, Adv.
Mr. Yogender Kumar, Adv.

Mr. Atul Mahan, Adv.
Mr. Satya Vir Rana, Adv.
Ms. Purnima Jauhari, AOR

Mr. Jugul Kishor Gupta, AOR

Mr. Awadhesh Kumar, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Manoj Dwivedi, Adv.
Mr. Raghvendra Upadhyay, Adv.
Ms. Purnima Jain, Adv.
Mr. Surya Nath Pandey, Adv.
Mr. Satyam Pandey, Adv.
Mr. Vishweshwar Mishra, Adv.
Mr. Makardhvaj Yadav, Adv.
Mr. Dilil Kumar, Adv.
Mr. Umesh Kumar Pal, Adv.
Mr. Sandeep Kumar Dwivedi, AOR

Mr. Babul Kumar, Adv.
Ms. M. Vidhya, Adv.
Mr. Pradeep Kumar Kar, Adv.
Ms. Aswathi M.k., AOR

Mr. Amit Kumar, Adv.
Ms. Smita Amratlal Vora, AOR

Mr. Chand Qureshi, AOR
Mr. Gaurav Yadava, Adv.
Mr. Raj Kumar Yadav, Adv.
Mr. Mohit Yadav, Adv.
Mrs. Aarti Pal, Adv.
Mr. Md.imran Siddiqui, Adv.
Mr. M.s.husain, Adv.
Mr. Himanshu Gupta, Adv.
Mr. Irshad Ahmad, Adv.
Mr. Arshad Javed, Adv.
Mr. Ashutosh Kumar Mishra, AOR

Mr. Dwarka Sawale, Adv.
Mr. Vinod Kumar, Adv.
Mr. Rajesh Kumar, AOR

Mr. Kisalaya Shukla, AOR

Mr. Pradeep Kumar Mathur, AOR
Mr. Chiranjeev Johri, Adv.
Mr. Chandra Nand Jha, Adv.
Ms. Preeti, Adv.
Ms. Aparna Tripathi, Adv.
Mr. M.k.tiwari, Adv.

Mr. Kausar Raza Faridi, AOR
Ms. Charu Mathur, AOR

Mr. Prashant Kumar Umrao, AOR
Mr. Sandeep Kumar Mishra, Adv.
Mr. Abhishek Singh, Adv.

Mr. Vipul Shukla, Adv.
Mr. Imran Ahmad Abbasi, Adv.
Mr. Arun Chandra Srivastava, Adv.
Mr. Abdul Qadir Abbasi, AOR

Ms. Anwasha Saha , AOR

Mr. K B Upadhyay, Adv.
Mr. Manoj Kumar Rai, Adv.
Mr. Shailesh Tiwari, Adv.
Mr. Raja Ram Tripathi, Adv.
Mr. S N Tripathi, Adv.
Mr. S D Mishra, Adv.
Ms. Mariya, Adv.
Ms. Kalpana, Adv.
Mr. Maruti Nandan, Adv.
Mr. Ashish Kumar Upadhyay, AOR

Mr. Mukesh Verma, Adv.
Mr. G.P. Mahto, Adv.
Mr. Shashank Singh, AOR

Mr. Shish Pal Laler, Adv.
Mr. Hitesh Kumar, Adv.
Mr. Vedant Pradhan, AOR
Mr. Pranav Singh Gautam, Adv.
Mr. Hardik Giri, Adv.

Mr. Sanjiv Kumar Jain, AOR.
Mr. Sandeep Singh Dinghra, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Anupam Kumar, Adv.
Mr. Lalit Dixit, Adv.
Mr. Sandeep Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Ms. Aishwarya Bhatti, learned ASG has placed on record the communication dated 09.02.2026, that of Additional Chief Secretary, Government of Uttar Pradesh.

2. We are of the considered view that perhaps with the presence of the senior most officer(s) of the State, the issue which though appears to be complex, but is very simple, can be resolved.

3. As such, let the Additional Chief Secretary in-charge of the Department of Basic Education, remain present in the Court on the next date of hearing.

4. List the matter on 19.02.2026 @ 01:40 pm.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)